

appearing in the 'Times of India' dated the 17th December 1992 under the heading "Vernacular students fare low in IIT-Joint Entrance Examination held in 1990";

(b) if so, the reaction of Government thereto;

(c) whether Government have analysed the reasons for such a low performance; and

(d) if so, the steps taken in this regard?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** (a) to (d) Joint Entrance Examination conducted for admission to IITs is an all India competitive examination. Since 1990, the students are allowed to write this examination in English or in any one of the 14 Indian languages which has been their medium of instruction in 10+2 examination in Physics Chemistry and Mathematics. The factual data and statistical analysis of JEE, 1990 made by the organising Institute indicates a comparatively low pass percentage of the students writing the examination in vernacular. It has been the experience that factors like advance preparation by the students, formal coaching, family background etc., have a bearing on the success of students in the JEE. The specific reasons could be analysed if a similar trend continues in JEE, 1993 also

#### **Report of expert committee on flood management in North Eastern Region**

**\*258 SHRI TARA CHARAN MAJUMDAR:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the action taken by Government on the report submitted by the Expert Committee on Flood Management in the North Eastern Region;

(b) whether it is a fact that the committee submitted its report in December, 1988; and

(c) what were the terms of reference of the committee and what were its principal recommendations?

#### **THE MINISTER OF WATER RESOURCES AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA):**

(a) and (b) Yes, Sir. The Committee submitted its report in December, 1988. The report of the Committee was sent to all concerned State and Central Departments. Subsequently it was also reviewed by an Empowered Committee and follow up action to be taken were sent to them in January, 1991.

(c) The terms of reference were to review all flood management activities and suggest recommendations for prioritisation of schemes, their financing and maintenance. The main recommendations covering both short term and long-term measures lay stress on non-structural measures such as flood forecasting and flood proofing, early completion of ongoing schemes, their evaluation and proper maintenance of flood management works.

#### **Opening of Central and Navodaya Schools in U.P.**

**\*259 DR. ISWAR CHANDRA GUPTA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) number of Central Schools functioning in the State of U.P.;

(b) whether this number is proportionate to its population;

(c) if not, the number of such schools likely to be opened in the State during 1993-94; and

(d) the number of Navodaya Vidyalayas functioning in the State at present and proposed to be opened during 1993-94?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** (a) 111 Kendriya Vidyalayas are functioning in U.P. at present.

(b) and (c) Kendriya Vidyalayas are not opened on the basis of the population of a State. These Vidyalayas are primarily for the children of transferable Central Government employees including defence and para-military personnel. Specific locations where new schools are to be opened in 93-94 have not been decided.

(d) Out of 63 districts in U.P. 44 districts are covered by one Navodaya Vidyalaya in each district. The Navodaya Vidyalaya Samiti is keen to open one Vidyalaya in each district as soon as requisite facilities are made available by the State Government and financial resources are provided.

#### **Agitation by Karnataka Raitha Sangha**

**\*260. SHRI S. MADHAVAN:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the agitation by the Karnataka Raitha Sangha against Government's plan to allow multi-national companies in seed production;

(b) whether a US multi-national company was attacked at Bangalore; and

(c) what are the steps taken to prevent the multi-national companies from exploiting Indian agriculturists in seed production?

**THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY RESOURCES WITH ADDITIONAL CHARGE OF THE MINISTRY OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR):** (a) and (b) Yes, Sir.

(c) MRTP/FERA companies have been permitted to enter the area of certified high yielding seeds from 1986. In the New Policy on Seed Development, 1988 provisions have been made for adequate trials, import of technology/parental seeds, restriction on bulk import on recurrent basis for coarse cereals, pulses, oilseeds and fodder seeds. Bulk import of wheat and paddy seeds was not considered in the Policy. Sale of certified seed is compulsory for MRTP/FERA companies.

**उर्वरकों की खपत में कमी**

**@2126. श्रीमती सुषमा स्वराज :**  
**श्री राम जेटमलानी :**

**क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:—**

(क) क्या यह सच है कि सरकार का ध्यान उर्वरकों के मूल्य में वृद्धि के कारण उनकी खपत में कमी आने संबंधी समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो जनवरी, 1993 तक पिछले वर्ष इसी अवधि की तुलना में उर्वरकों की बिक्री में आई गिरावट का ब्यौरा क्या है ;

(ग) उन उर्वरकों का ब्यौरा क्या है जिनकी बिक्री कम हुई है और यह कमी कितने प्रतिशत है ;

(घ) क्या उर्वरकों की कम खपत को देखते हुए खाद्यान्नों का उत्पादन कम होने की संभावना है ;

(ङ) क्या सरकार देश के सीमांत और छोटे किसानों को रियायती मूल्य पर उर्वरक उपलब्ध कराने का विचार रखती है ; और

(च) यदि हां, तो उसका ब्यौरा क्या है ?